7/4/23, 2:42 PM SESSION REVIEW

SESSION REVIEW – EIGHTH (EMERGENT) SESSION 18th May, 2006

The session was convened specially for consideration of 'The Delhi Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2006' on the 18th May, 2006 and was adjourned *sine die* on the same date after holding one sitting. A brief summary of the business transacted by the House during the session is as follows: -

Legislative Proposal: The House considered and passed 'The Delhi Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2006'

The House was adjourned *sine-die* on the 18^h May 2006 with the rendering of the National Anthem (Jana Gana Mana).